

A mention may also be made of the Study of the Advisory Council on Project Implementation; the recommendations contained in their Report to streamline the system of project implementation are under examination at various levels.

Institute of Defence Management at Secunderabad

4323. SHRI PRABHAKAR RAO KALVALA: Will the Minister of DEFENCE be pleased to state :

(a) the names of training courses that are conducted by the Institute

of Defence Management at Secunderabad and for whom these are intended;

(b) whether any civilian officers participated in the courses, if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI):

(a) Name of the Course	Intended for
(i) Long Defence Management Course (LDMC)	Colonels/Lt. Colonels and equivalent ranks in Navy, Air Force and Civilians.
(ii) Senior Defence Management Course (SDMC)	Brigadiers/Senior Colonels and equivalent ranks in Navy, Air Force and Civilians.
(iii) Seminar on Defence Management (SDM)	Major Generals and equivalent ranks in Navy, Air Force and Civilians.
(iv) Materials Management Course (MMC)	Captains/Majors and equivalent ranks in Navy, Air Force and Civilians.
(v) Progressive Leadership Training Instructors' Course (PLTIC)	Instructors from various training institutions.

(b) Yes, Sir During 1985-86, a total of 10 Civilian Officers attended 4 different courses; during 1986-87, a total of 13 Civilian Officers attended 4 different courses; and during 1987-88, a total of 15 Civilian Officers attended 5 different courses.

(c) Does not arise.

Diplomatic Relations with other Countries

4324. SHRI PRABHAKAR RAO KALVALA: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) what are the names of the countries with whom India does not have diplomatic relations; and

(b) what are the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) : (a) India does not have diplomatic relations with Dominican Republic, Haiti, Honduras, Israel Morocco & Republic of South Africa.

(b) *Dominican Republic Haiti, Honduras*: Due to various historical reasons and geographical distance, India's interaction with these countries by way to trade, exchange of peoples, culture etc. are limited. Establishment of diplomatic relations with these countries has, therefore, not been considered necessary so far.

Israel: Israel has occupied territories through armed aggression far beyond the boundaries agreed to by the UN and it has persistently disregarded UN Resolutions both in regard to the borders and the problem of the Palestinian people. It refused to withdraw from these illegally occupied territories and to the restoration of inalienable rights of the Palestinian people to the self-determination and an independent homeland of their own, which Government of India has consistently and unequivocally supported.

Morocco: Morocco broke off diplomatic relation with India on last October, 1985 following India's recognition of the Sahrawi Arab Democratic Republic (SADR). However, interests Sections of the two countries are functioning in the respective capitals.

South Africa: Consistent with our policy of total boycott of the Recist Pretorice Regime, we maintain no links whatsoever with the Republic of South Africa.

Crippling Diseases among Tribals in Andamans

4325. SHRI E. BALANANDAN : Will the Minister of PLANNING be pleased to state :

(a) whether Government's attention has been drawn to the news which appeared in the Times of India dated the 10th June, 1988 regarding diseases that crippled Andaman tribals; and

(b) if so, what is the reaction of Government in this matter ?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI) : (a) and (b) Yes, Sir.

The Island Development Authority has constituted an Expert Group to study the Socio-cultural pattern of tribal population (aboriginals and

others) their living style, occupation and health conditions etc. The Expert Group has submitted its interim report which has been discussed in the 4th Meeting of IDA, the short term recommendations were approved. As part of this study, a project entitled "Savings the tribal group of Andaman and Nicobar Islands from extinction: an action oriented research" is under implementation by the All India Institute of Medical Sciences, New Delhi. This project would look into all the aspects of health status of the tribals. The short term measures as recommended by the expert group have been taken up for implementation by the UT Administration.

Notifications of laws enacted by the Parliament

4326. DR. BAPU KALDATE: Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the details of laws enacted by the Parliament but notification and rules for their implementation have not yet been framed or issued ;

(b) the reasons for the delay in the issue of notification and in the framing of relevant rules ; and

(c) by when the process of framing of rules are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI HANS RAJ BHARDWAJ) : (a) to (c) Although the Legislative Department of the Ministry of Law & Justice is responsible for drafting Bills, once a Bill is enacted as an Act, the administration of the Act including the power to make rules, etc., for its implementation is the responsibility of the various Ministries of the Government of India to whom the subject-matter is allocated under the Allocation of Business Rules.